

(c) and (d). Under the New Industrial Policy announced on 24th July, 1991, requirement of an industrial licence has been done away with except for a short list of industries on strategic, security and social considerations. For items requiring an industrial licence, specific proposals received by the Government.

[*English*]

Continuance of Contracts for Godowns

4432. DR. VASANT NIWRUTTI PAWAR: Will the Minister of FOOD be pleased to state:

(a) whether the existing agreements with various private parties are likely to be continued in respect of godowns taken on hire; and

(b) whether there is any proposal to revise the existing terms of hire charges etc. in respect of private godowns currently used by the Union Government agencies?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) The hiring and de-hiring of godowns by the two main central agencies viz, Food Corporation of India (FCI) and Central warehousing Corporation (CWC), is a continuous process and is determined by the requirements of storage capacity at any given stage and the capacity already available.

(b) FCI and CWC do not have any proposal to revise the hire charges in respect of hired godowns during the currency of existing agreements.

Encroachment on Public Land

4433. PROF. RASA SINGH RAWAT:
SHRI MOHAN SINGH:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government are aware of the encroachment on public land in D.B. Block Market, Hari Nagar, G-8 Area, Rajouri Garden, New Delhi;

(b) if so, whether the Government have also received complaints against this encroachment; and

(c) if so, the steps proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). These encroachments were detected by the Delhi Development Authority during a survey carried out by it in April, 1991. Delhi Development Authority has reported that show cause Notices have been issued to the allottees/lessees to remove the encroachments and in case the encroachment continues, the allotment/lease will be cancelled.

Foodgrain Buffer Stock

4434. SHRI SANAT KUMAR MANDAL: Will the Minister of FOOD be pleased to state:

(a) whether there is a 1.9 million tonne shortfall in the foodgrain buffer stock;

(b) if so, how far it is below the level prescribed under the Government's buffer-stock policy; and

(c) the steps being taken to make good the shortfall in the stocks of various foodgrains and bring them to the level stipulated by the policy?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI) (a) and (b). The stocks required to